

ITEM NO.5

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 584-585/2024

STATE OF U.P.

Appellant(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

Date : 17-10-2025 These appeals were called on for hearing today.

For Appellant(s) :

Dr. Vijendra Singh, AOR  
Mr. Aniket Tiwari, Adv.  
Mr. Manish Kumar, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on respondent Nos.1 and 2 but none  
has entered appearance.

Appeal has been abated in terms of Hon'ble Judge in  
Chambers' order dated 18.7.2025 with regard to respondent  
No.3.

Photocopies of original records of High Court and Trial  
Court have been received. Let soft copy of the same be  
provided to Ld. Counsel for the appellant in light of Circular  
F.No.01/Judl./2025 dated 10.01.2025.

Registry to process the matter for listing before the  
Hon'ble Court, as per rules.

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SUJATA SINGH  
Registrar